

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2400  
ANSWERED ON:06.03.2003  
BAN ON LIQUOR  
ADHI SANKAR;CHANDRESH PATEL KORDIA

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether there is a proposal to ban liquor in the country;
- (b) whether several organizations, youths, religious institutions, hermits-saints, fakirs, aulias and press have also demanded the same;
- (c) if so, the reaction of the Government, Organisations, Public and Press thereto;
- (d) whether the Government are likely to introduce a bill on this issue very soon;
- (e) if so, the details thereof and the time by which ban is likely to be imposed; and
- (f) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (DR. SANJAY PASWAN)

- (a) No, Sir.
- (b) There is no such demand with this Ministry.
- (c) Does not arise.
- (d),(e) & (f) The production, manufacture, possession, transport, purchase and sale of intoxicating liquor is a State Subject by virtue of Entry 8 of the State List of the Seventh Schedule of the Constitution.